

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1751

ANSWERED ON:08.03.2010

CONSTRUCTION OF ALL-WEATHER ROADS ON BORDERS

Basavaraj Shri Gangasandra Siddappa;Gandhi Smt. Maneka Sanjay;Khairi Shri Chandrakant Bhaurao;Muttemwar Shri Vilas Baburao;Reddy Shri Mekapati Rajamohan

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government proposes to augment road network and other military infrastructure on the Indo-China border in the northern and eastern sector;
- (b) if so, the details thereof, indicating the road connectivity and time taken in movement of resources in the border areas as compared to China at present;
- (c) whether the Government has obtained environmental clearance for construction of only 12 out of 73 roads approved initially;
- (d) if so, the details thereof and the action plan, if any, prepared for timely completion of the projects; and
- (e) the steps being taken to check adverse impact thereof on the environment of the region?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) Upgradation and development of 73 Indo-China roads is under progress. In addition development of road infrastructure in Northern & Eastern sector is carried out in a holistic and comprehensive manner.
- (b) Government has prioritized and is expediting roads and infrastructure development along borders of Northern and Eastern sector for strategic requirements as well as speedy development of this area. It is planned to complete about 18000 kms of road length by 2022.
- (c) & (d): No, Madam, there are total 93 Forest clearance cases on 61 roads with Border Roads Organisation (BRO) (out of 73 roads). Government has obtained Forest clearance for 48 cases and in addition Ministry of Environment & Forest (MoEF) has accorded Approval-in-Principle for 21 cases. MoEF and State Forest Departments are being regularly pursued for finalization of balance 24 cases. All these roads are targeted for completion by 2013.
- (e) The Border Roads Organisation (BRO) adheres to all the guidelines of the Ministry of Environment & Forest, e.g. adequate amount is paid for compensatory afforestation, alternative alignment is taken to avoid dense forest/wildlife, muck is not dumped in river, etc.